



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP258/ 16	TP 108/17	Hearing	433(e)	Encarta Pharma PVT.Ltd Vs Vikram Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MADHUSUDHAN.T 8123976974	Respondent	
	RAJESH S. ADVOCATE	Petitioner	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner informed that a letter was addressed to the IRP and that he requested one week time for taking decision on the request letter to act as IRP.

Time granted till 07.07.2017.


MEMBER (J)


MEMBER (T)